

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 219 OF 2016
APPEAL NO. 220 OF 2016
APPEAL NO. 207 OF 2016
APPEAL NO. 208 OF 2016
AND
APPEAL NO. 295 OF 2016

Dated: 5th March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 219 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

APPEAL NO. 220 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. G. Maheshwari (Rep.) for R-2

APPEAL NO. 207 OF 2016

In the matter of:

M/s Hindalco Industries Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. G. Maheshwari (Rep.) for R-2 & R-3

APPEAL NO. 208 OF 2016

In the matter of:

M/s Century Textiles & Industries Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. M. G. Ramachandran

Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya
 Mr. G. Maheshwari (Rep.) for R-2 & R-3

APPEAL NO. 295 OF 2016

In the matter of:

M/s Ultratech Cement Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Saurabh Agarwal
 Mr. S. Agarwal

Counsel for the Respondent(s) : Mr. S. Venkatesh
 Mr. Pratyush Singh
 Mr. Sandeep Rajpurohit for R-1

Mr. M. G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya
 Mr. G. Maheshwari (Rep.) for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **11.04.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I. J. Kapoor)
Technical Member